खाद्य मंत्री तथा नागरिक आपूर्ति, उपभोक्ता मामले और सार्वजनिक वितरण मंत्री (श्री देवेन्द्र प्रसाद वादव): (क) 1994-95 और 1995-96 फसल वर्ष के दौरान खाद्यान्नों (गेहुं चावल और मोटे अनाज) का उत्पादन निम्नानुसार रहा है:-

(मिलियन टन में)

फसल वर्ष	उत्पादन
1994-95	176.98
1995-96	172.03

(ख) 1994-95 और 1995-96 खरीफ विषणन मौसमों और 1995-96 और 1996-97 रबी विपणन मौसमों के दौरान चावल और गेहूं की वसूली निम्नानुसार है:-

(लाख टन पें)

	, ,
खरीफ विषणन मौसम	चावल की वसूली
1994-95	137.04
1995-96	99.78
रखी विपणन मौसम	गेहूं की वस्ली
1995-96	123.27
1996-97	81.83
(27.11.96 तक)	

- (ग) चावल और गेहूं की वसूली में निप्नलिखित घटकों के कारण गिरावट आई है:--
- (1) धान और गेहुं का कम उत्पादन तथा कम बाजार आमद:
- (2) केन्द्रीय पूल में चावल के स्टाक की अच्छी स्थिति होने की दृष्टि में बढ़िया और उत्तम किस्म के गैर-बासमती चावल को लेवी दायित्वों से छूट देना:
- (3) पंजाब में चावल का अधिक स्टाक जमा होने से बचने के लिए राज्य में चावल पर लेवी निलम्बित करनाः
- (4) 1996-97 रबी विषणन मौसम में व्यापारियों द्वारा गेहूं की बाजार आमद के 10 प्रतिशत भाग की खरीदारी कर लेना जबकि पिछले मौसम में कैवल 6 प्रतिशत की खरीदारी की गई थी।
- (घ) पिछले वर्षों में सरकार द्वारा कृषि मुख्य नीति अपनाने से कृषि विकास और उत्पादन में वृद्धि करने में महत्वपूर्ण योगदान हुआ है। सरकार द्वारा उत्पादकों के

लिए इस गारंटी के रूप में न्यूनतम समर्थन मूल्य निर्धारित किए जाते हैं कि मूल्यों को न्यूनतम स्तर से नीचे नहीं गिरने दिया जाएगा। किसान आधुनिक प्रौद्योगिकी, अर्थात अधिक उपज देने वाली किस्मों के बीजों, रसायनिक उर्वरकों आदि का प्रयोग अपनाने के लिए प्रोत्साहित हुए हैं।

Study on Rehabilitation of Workers in **Bidi and Tobacco Sector**

1034. SHRI YERRA NARAYANA-SWAMY: Will the Minister of LABOUR be pleased to state:

- (a) whether any study has been done on the costs involved in rehabilitating workers in the bidi and tobacco sector;
 - (b) if so, the ambit of the study;
- (c) whether any recommendations have been made by the study team on this subject; and
- (d) details of recommendations on the subject of unemployment in the bidi and tobacco sector?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): (a) to (d) In view of their proposed legislation on the use of tobacco and tobacco products, the Ministry of Health and Family Welfare have set up an Expert Committee to undertake a comparative study on the economics of tobacco use inter-alia examining the tax revenue and foreig'n exchange earnings, employment and consumer expenditure on the one hand and the cost of tertiary level medical care facilities for treatment of tobacco related diseases, losses due to fire hazard, ecological damage due to hand with a view to making an economic study of the import of tobacco consumption.

ज्ञारखण्ड क्षेत्र का औद्योगिक पिछकुपन

1035. श्री द्वान रंजन: क्या उद्योग मंत्री यह कताने की कुपा करेंगे कि:

- (क) क्या यह सब है कि झारखण्ड क्षेत्र के खनिजाँ तथा वन सम्पदाओं से भरपूर होते हुये भी 25 वर्षों से इसका औद्योगिक विकास नहीं हुआ है;
- (ख) क्या इस क्षेत्र के औद्योगिक पिछड़ेपन का कारण वित्तीय संस्थाओं,द्वारा दी जाने वाली वित्तीय सहायता के अखंटन में किया जाने वाला भेदभाव है: और

विद्योग मंत्री (श्री मुरासोली मारन): (क) से (ग) सूचनां एकत्र की जा रही है और सदन के सभा पटल पर रख दी जारेगी।

Assistance from National Renewal Fund to Gujarat

1036. SHRIMATI ANANDIBEN JETHA-BHAI PATEL: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government of Gujarat has sent any proposal for National Renewal Fund assistance for the settlement of dues of workers of 19 elosed textile mills under liquidation and economic regeneration of the area affected by the closure;
 - (b) if so, the details thereof; and
- (c) the amount of total assistance proposed to be provided to the State Government for this purpose?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) to (c) Yes, Sir. A proposal from Government of Gujarat has been received for assistance from the National Renewal Fund (NRF) for Area Regeneration Scheme in respect of closed textile mills of Gujarat, under liquidation. The amount of assistance sought from the NRF for this proposal is Rs. 168.37 crores. However, the assistance from the NRF is presently restricted to Voluntary Retirement Schemes in Central Public Sector Undertakings and to the schemes for counselling, retraining and redeployment of rationalised workers.

Value of Rubber Imported during the Current Financial Year

- 1037. SHRI JOY NADUKKARA: Will the Minister of COMMERCE be pleased to state:
- (a) whether any quantity of rubber has been imported during 1996-97 till date;
 - (b) if so, from which country;
- (c) the price of the rubber on the imports paid alongwith the tax paid thereon and the

expenses incurred for the transportation of it into the country; and

(d) whether Government have received any proposal to import more rubber during this year?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) to (d) Around 8980 tonne of natural rubber has been imported during April to September, 1996 by Rubber Goods Manufacturers/Exporters under Advance Licence and Special Import Licence (SIL) from Malaysia, Thailand, Singapore, Sri Lanka, Indonesia, Nigeria, Australia, U.S.A., South Africa Slovak Republic and Korea RP. Since the manufacturers/exporters imported rubber directly, the details of tax paid, transportation charges are not available.

There is no proposal to allow import duty free of rubber during the remaining months of crrrent financial year.

Andhra Pradesh Government's proposals for assistance under National Renewal Fund

1038. SHRIMATI RENUKA
CHOWDHURY: Will the Minister of
INDUSTRY be pleased to state:

- (a) whether the Andhra Pradesh Government has submitted proposals for assistance under the National Renewal Fund in view of excessive work force in certain units;
- (b).if so, the amount proposed to be sanctioned towards Voluntary Retirement Scheme in the case of Allwyn Auto Limited and Republic Forge Co. Ltd. as the units are not viable; and
- (c) when decisions in this regard are likely to be finalised in view of financial constraints of the State Government?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) to (c) Yes, Sir. But » assistance from NRF is presently restricted only to Voluntary Retirement Scheme in Central Public sector Undertakings and to the schemes for counselling, retraining and redeployment assistance to rationalised workers.